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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.136/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.136/HDB/2013
NAME OF THE COMPANY	Vinithi Software Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Vinithi Software Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	621A.

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears. Post the case on 28.09.2017


Member (Technical)


Member (Judicial)